

Hike in price of essential items

†709. DR. VIJAYLAXMI SADHO: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether prices of essential commodities have witnessed a hike due to market malpractices and middlemen;

(b) whether the hike in prices of essential items is attributable to rising production costs and hoarding by middlemen; and

(c) if so, the number of hoarders raided and the amount of money seized from them, the details thereof, State-wise ?

THE MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAOSAHEB DADARAO DANVE): (a) and (b) Besides hoarding and black marketing other important factors that can lead to rise in prices of essential commodities include transportation costs, adverse weather conditions, and insufficient logistics/storage facilities.

(c) The details are given in Statement.

Statement

*Action taken under the Essential Commodities Act, 1955 during 2014
(as on 17.11.2014)*

Sl. No.	State/UTs	No. of Raids Conducted	No. of Persons			Value of goods confiscated
			Arrested	Prosecuted	Convicted	
1	2	3	4	5	6	7
1.	Andhra Pradesh	6884	64	0	0	239.66
2.	Arunachal Pradesh					
3.	Assam	148	Nil	Nil	Nil	Nil
4.	Bihar	25	9	6	-	19.64
5.	Chhattisgarh	101	0	0	0	12.06
6.	Delhi					
7.	Goa	44	Nil	Nil	Nil	Nil
8.	Gujarat	9978	41	25	-	144.95

† Original notice of the question was received in Hindi.

1	2	3	4	5	6	7
9.	Haryana	63	15	4	1	7.08
10.	Himachal Pradesh	16624	-	-	-	14.98
11.	Jammu & Kashmir					
12.	Jharkhand					
13.	Karnataka	236	117	0	1	0.38
14.	Kerala	23126	13	0	0	18.7
15.	Madhya Pradesh	3255	35	89	3	276.05
16.	Maharashtra	703	6784	140	0	12556.5
17.	Manipur	Nil	Nil	Nil	Nil	Nil
18.	Meghalaya	290	Nil	Nil	Nil	Nil
19.	Mizoram	131	Nil	Nil	Nil	Nil
20.	Nagaland	Nil	Nil	Nil	Nil	Nil
21.	Orissa	10102	-	18	-	0.22
22.	Punjab	141	NIL	NIL	NIL	6.34
23.	Rajasthan					
24.	Sikkim	Nil	Nil	Nil	Nil	Nil
25.	Tamil Nadu	9176	3949	1980	2068	87.09
26.	Tripura					
27.	Uttarakhand					
28.	Uttar Pradesh	23215	182	672	0	1481.96
29.	West Bengal	495	138	28	-	63.83
30.	Andaman and Nicobar Islands	Nil	Nil	Nil	Nil	Nil
31.	Chandigarh					
32.	Dadra and Nagar Haveli	3	Nil	Nil	Nil	Nil
33.	Daman and Diu					
34.	Lakshadweep					
35.	Puducherry	900	10	21	0	0.85
36.	Telangana	6578	13	0	0	643.86
TOTAL		112218	11370	2983	2073	15574.15

Note : Relating to offences under E.C. Act-for other than violation of stock control orders/for violation of stock control orders.